

श्री प्रकाश बीर शास्त्री : क्या सरकार के सामने इस प्रकार के मुझाव भी दिये गये हैं कि दिल्ली के लाल किले के सामने नेताजी सुभाषचन्द्र बोस की प्रस्तर प्रतिमा स्थापित की जाये ? यदि हां, तो सरकार को उसके सम्बन्ध में क्या प्रतिक्रिया है ?

श्री लाल बहादुर शास्त्री : जी हां, ऐसा एक प्रस्ताव आया था और उसके लिए सरकार ने एक कमेटी मुकर्रर को है कि प्रतियाँ बगैरह कहाँ बनाई जायें । उनके लिये कौनसी जगह हो, इस बात का फ़ैसला व कमेटी करती है और फिर गवर्नमेंट को अपनी सिफ़ारिश करती है । जहाँ तक लाल किले के मैदान के सामने प्रतिमा बनाने की बात है, उसको कमेटी ने मंजूर नहीं किया और उसको ठीक नहीं समझा ।

श्री प्रकाश बीर शास्त्री : क्या उस कमेटी ने अन्यत्र, किसी और जगह, वह प्रतिमा बनाने का मुझाव दिया है ?

श्री लाल बहादुर शास्त्री : यह उसका काम नहीं है ।

Shri Hem Barua: Why is it that of all our national leaders who participated in the freedom struggle, Netaji Bose has been systematically put in the cold shade of neglect, and nothing has been done in his memory? Why is that so?

Mr. Speaker: Order, order. What are all these insinuations about?

Shri Hem Barua: There is no insinuation.

Mr. Speaker: I have no objection if the hon. Member takes interest; but the hon. Member seems to be more interested than any other hon. Member in the House; let no such impression be created with respect to very great leaders. All of us respect him.

Shri Hem Barua: That is how I feel.

Shri Raghunath Singh: It should be expunged.

Mr. Speaker: Has the hon. Member taken any interest? Did he canvass? What has he done except quarrelling here on the floor of the House?

Shri Hem Barua: May I submit that this question was asked on the floor of the House last time and the Minister was pleased to give an assurance that a statute would be erected near Lal Kila?

Mr. Speaker: A number of other people have come with various other portraits. Why did not the hon. Member take the initiative with respect to this by collecting subscriptions and having a statute made? It is easy to quarrel only with Government, as if no other Member has any responsibility. What would the hon. Member have done?

Shri Hem Barua: Is it not the purpose of the Question Hour to put the Government perpetually on their toes?

Mr. Speaker: It is not a question of merely criticising Government.

Shri Lal Bahadur Shastri: Last time also when Shri Hem Barua put a supplementary question, he used these words which are favourite with him. He says that it has been put in the cold shade of neglect—or something like that. These same words were used last time when the question was answered by Pantji, the late Home Minister. (*Interruptions*).

Import of Lubricating Oils

*51. **Shri Agadi:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 456 on the 30th November, 1961 and state:

(a) whether the proposal of importing lubricating oils from Yugoslavia has been finalised; and

(b) if so, the details thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Negotiations with this source of supply for the import of Lubricating

Oils have not ructified, as mutually accepted prices/terms could not be settled.

(b) Does not arise.

Central Government Officers

*52. **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) how many officers of the Central Government are under suspension pending enquiries for over 6 months and for over 2 years; and

(b) what steps are being taken to expedite decision in these cases?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The information is being collected. According to information made available so far, 82 gazetted and 1310 non-gazetted Government servants are under suspension. A statement will be laid on the Table of the House after full information is received.

(b) The practice is to give priority in the matter of departmental and other inquiries to cases in which the Government servant concerned is under suspension.

Shri Harish Chandra Mathur: May I know whether the Home Ministry gets any periodical returns to indicate the period of suspension when it is more than six months? If not, how do they exercise their control in the matter?

Shri Datar: We have appointed two inquiry officers. They are instructed to finish the inquiries as early as possible. Oftentimes, we receive information by way of return also.

Shri Harish Chandra Mathur: May I know if the hon. Minister does not even know how many officers are under suspension for more than two years?

Shri Datar: So far as the information at my disposal is concerned, in the category 'above two years', there are 30 gazetted officers and 270 non-gazetted officers.

Shri Harish Chandra Mathur: May I know whether these cases where a large number of officers are under suspension for more than two years are examined by any particular machinery to see that they are expedited?

Shri Datar: That is what I pointed out. We have issued instructions to the effect that these cases should be dealt with as expeditiously as possible, and it is solely for this purpose that two officers have been appointed as inquiry officers.

Scheme for Election Broadcast

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*55. { **Shri P. G. Deb:**
 Shri Supakar:

Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Election Commissioner formulated a scheme for Election Broadcast; and

(b) if so, whether it was accepted by any political party?

The Minister of Law (Shri A. K. Sen): (a) Yes, Sir.

(b) The scheme put forward by the Election Commission for the apportionment of broadcasting time among the parties on the basis of the number of seats held in the existing House plus the number of candidates put up by each party, was not acceptable to Praja Socialist and Communist parties. Other parties attending the conference convened by the Chief Election Commissioner indicated their keenness to participate and desire to work out an equitable formula but could not suggest one which could be arrived at on the available data.

Shri P. G. Deb: May I know the reason why these political parties refused to use the election broadcast facilities?

Shri A. K. Sen: It is a question which should be addressed to them.